

BEFORE THE SECURITIES APPELLATE TRIBUNAL  
MUMBAI

Date: 19.02.2024

**Misc. Application No. 1553 of 2023**

**And**

**Appeal No. 122 of 2024**

Bull Research Investment Advisors  
Pvt. Ltd. & Ors.

...Appellants

Versus

Securities and Exchange Board of India

...Respondent

Mr. Vedchetan Patil, Advocate for the Appellant.

Mr. Akash Jain, Advocate with Ms. Veena Hari, Advocate i/b  
Mansukhlal Hiralal & Co. for the Respondent.

**WITH**

**Misc. Application No. 1554 of 2023**

**And**

**Appeal No. 123 of 2024**

Bull Research Investment Advisors  
Pvt. Ltd. & Ors.

...Appellants

Versus

Securities and Exchange Board of India

...Respondent

Mr. Vedchetan Patil, Advocate for the Appellant.

Mr. Akash Jain, Advocate with Ms. Veena Hari, Advocate i/b  
Mansukhlal Hiralal & Co. for the Respondent.

ORDER:

1. Adjourned on the request of the learned counsel for the appellants. List these appeals for admission on February 27, 2024.

Ms. Meera Swarup  
Technical Member